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CENTRAL ADMINISTRATIVE TRIBUNAL

LUCKNOW BENCH

LUCKNOW

Contempt petition No. 66 of 1992.

Act.yut Kumar Singh

Petitioner

versus

S.ri D.P. Tripathi

Opp. Party.

Hon. Mr. Justice U.C. Srivastava, Vice Chairman.

Hon. Mr. K. Obayya, Administrative Member.

(Hon. Mr. Justice U.C. Srivastava, V.C.)

In the counter affidavit it has been stated that the order passed by this Tribunal has been complied with. The learned couns'l for the applicant also admits the position and states that the applicant is no longer interested in pursuing the matter.

2. In view of the above, the contempt petition is consigned and the notices are discharged.


A.M. Member.


Vice Chairman.

Lucknow: Dated 5.1.93.